

1984 wherein it has been stated that Government are planning to find out new way to breed Nuclear fuel at Madras Atomic Power Plant; and

(b) if so, the details therein ?

THE MINISTER OF STATE IN THE DEPARTMENTS OF SCIENCE AND TECHNOLOGY, ATOMIC ENERGY, SPACE, ELECTRONICS AND OCEAN DEVELOPMENT (SHRI SHIVRAJ V. PATIL) : (a) Yes, Sir.

(b) This News item relates to the Fast Breeder Test Reactor at Kalpakkam which is expected to go into operation in a few months time. Studies conducted with this reactor will ultimately lead to utilisation of thorium.

Issue of Instructions Regarding Fixation of Seniority Relating to Confirmation of Central Government Employees

1509. DR. VASANT KUMAR PANDIT : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the Department of Personnel and Administrative Reforms had issued instructions on 6 January, 1981 regarding fixation of seniority relating to confirmation of Central Government employees;

(b) if so, the main details thereof; and

(c) whether it is open to any Ministry/ Department of the Government of India to ignore the instructions; especially dated 6 January, 1981 issued by the Department of Personnel and Administrative Reforms ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. VENKATASUBBAIAH) : (a) Yes, Sir.

(b) and (c) A copy of Office Memorandum No. 20036/1/80 Estt(D) dated 6th January, 1981 is laid on the table of the House.

[Placed in library. See No. LT-85/2 (84)].

These instructions, do not however apply to posts/services where specific quotas have been prescribed for substantive appointment of promotees/direct recruits/departamental examinees etc.

Burning of Indian Constitution

1510. SHRI G.S. NIHALSINGHWALA: Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether any cases were registered for the burning of the Indian Constitution by Delhi and Punjab Police;

(b) if so, the particular thereof; and

(c) whether Government propose to institute criminal proceedings against the persons who committed the crime ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI RAM DULARI SINHA) : (a) and (b) Six such cases were registered in Delhi and 25 such cases were registered in Punjab.

(c) 45 persons were arrested in Delhi and 173 persons were arrested in Punjab in these cases and challaned, However the cases have since been withdrawn from the Courts.

Setting up of Electronics based Industries in Hilly areas of U.P.

1511. SHRI HARISH RAWAT : Will the PRIME MINISTER be pleased to state :

(a) whether any long term plan is proposed to be formulated to set up electronics based industries in hilly areas of Uttar Pradesh keeping in view the suitability of climate and backwardness of these areas; and

(b) if so, whether a given percentage of this industry to be set up during the Seventh Five Year Plan will be set up in these areas ?